

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No 26/BB/ 2018	-	For compliances	Rule 6 of IB	M/s Canon India Pvt Ltd Vs M/s New Bridge Business Centre Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
47	B HARIATH 9740204762	Operational Creditor	

O R D E R

Counsel for Petitioner is present. He has filed a memo seeking extension of time for compliance. Time is extended till 05.03.2018.

Member (T)

Member (J)